

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 325**

Intervention.A61/2023, IA-5264/2023, IA-4610/2022, IA-129/2022  
IA-1735/2023, IA-1136/2023

**IN**  
**IB-900(ND)/2020**

**IN THE MATTER OF:**

P.R rolling Mills Pvt Ltd. .... Petitioner/Applicant  
Vs.  
Hema Engineering Industries Ltd. .... Respondent

**Order u/S. 9 of Insolvency & Bankruptcy Code (IBC), 2016.**

**Order delivered on 23.04.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the HDFC Bank : Ms. Richa Sandilya, Ms. Bhavna Vijay, Advs.  
For the Respondent : Mr. Sanjeev Singh, Ms. Taniya Bansal, Ms.  
Meenakshi, Advs. In IA-129/2022 & IA-5264/2023,  
Ms. Shivani Sharma, Adv for R-2 in IA-129/2022  
For the Liquidator : Mr. Vishal Ganda, Ms. Tanya Hasija, Ms. Devina  
BHandari. Advs.

**ORDER**

Due to paucity of time, the matter is adjourned as directed by  
Hon'ble Members.

List the matter on **03.05.2024.**

-Sd-  
**(COURT OFFICER)**